

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.533/94.

Tuesday, this the 12th day of April, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S Muraleedharan Nair,
Extra Departmental Delivery Agent,
Marangadu B.O.,
Via) Aryanad.

....Applicant

By Advocate Shri G Sasidharan Chempazhanthiyil.

Vs.

1. Sub Divisional Inspector (Postal),
Nedumangad.
2. Superintendent of Post Offices,
South Division,
Thiruvananthapuram.
3. Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.
4. Director General, Postal Department,
New Delhi.
5. Union of India represented by
Secretary, Ministry of Communications,
New Delhi.

....Respondents

By Advocate Mr C Kochunni Nair, Sr CGSC

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

- Applicant prays for transfer as Extra Departmental Delivery Agent to Perayam P.O. The incumbent of that post has been appointed as Branch Postmaster at the same place.
- 2 We find that applicant has made Annexure A III representation in this behalf, and that it is pending consideration before the Chief Postmaster General.
- 3 We direct Respondent-3 to consider the representation as sympathetically as possible, consistent with rules, and take

a decision thereon.

4 Till a decision is taken thereon, regular appointment may not be made to the post in question.

5 Application is disposed of. No costs.

Dated the 12th April, 1994.

PV Venkatakrishnan

PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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